6

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP09/16	IA 14/16, IA 16/16, IA 26/17 IA 27/17 & IA 34/17 &IA 50/17, IA 162/17 in TP 83/16	For hearing	397/ 398	M. Nandana Reddy Vs. Sri Lakshmi Narasimha Mining Co. P. Ltd. & 6 Ors.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
(1) CA GURAO 2) R. Swarmy, Reddy 9884415686	R 68 R R - 2	J. v. S
3) Y. PRASAD Associate 9440977-194	R-1, R-3, R-4	protod
4) Shreyas. A 9036118414	Petitioner	ghund.
for VGB Audales	<u>ORDER</u>	

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 50/17 is listed today for passing order. Counsel for Petition in the main petition has filed additional written arguments in the registry. Therefore, again matter is listed for orders in I.A 50/17. List it on 11/01/2018.

Member (T)

Member(J)